

LOK SABHA

Friday, 10th December, 1954

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

हमीरपुर में डाक के बगले का छीना जाना

*१९७. श्री एम० एल० द्विवेदी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उत्तर प्रदेश के हमीरपुर जिले के भूतपूर्व कलेक्टर, जिन के विरुद्ध डाक के बगले को छीनने और उस में से कुछ पत्र निकालने का आरोप है, के आचरण के सम्बन्ध में कोई जांच की गई है ;

(ख) यदि हाँ, तो क्या हमीरपुर रोड रेलवे स्टेशन पर डाक के बगले के छीने जाने में डाकखाने अथवा रेलवे के अधिकारियों की स्वीकृति थी ; और

(ग) क्या पत्रों के निकाल लिये जाने के बाद डाक के अधिकारियों को धमकाया गया था और उन्हें बैला वापस लेने को बाध्य किया गया था ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) An enquiry was made into the incident and the matter was brought to the notice of the Government of U.P.

(b) Answer is in the negative.

(c) No compulsion was exercised for acceptance of bags by the Sub-Postmaster and the bags were kept in

537 LSD.

Civil treasury. It has not been possible to establish any threat to the Postmaster.

श्री एम० एल० द्विवेदी : मैं जानना चाहता हूँ उस अधिकारी को जिसने यह कार्रवाई की उसको कोई सजा दी गई ?

श्री राज बहादुर : सम्बन्धित अधिकारी जिस ने यह कार्रवाई की वह उत्तर प्रदेश सरकार के अनुशासन में हैं और केंद्रीय सरकार ने इस सारो घटना की जानकारी उत्तर प्रदेश सरकार को कर दी है और यह आशा की जाती है कि ५० पी० सरकार ने जांच कराए जाने के बाद इस अफसर के प्रति उचित कार्रवाई की होगी ।

श्री एल० एल० द्विवेदी : क्या केंद्रीय सरकार ने इस की जांच करने के बारे में कोई कार्रवाई की है या करने का विचार कर रही है ?

श्री राज बहादुर : मैं ने निवेदन किया कि वह व्यक्ति जिस ने यह कार्रवाई की ५० पी० सरकार के आधीन हैं, केंद्रीय सरकार के आधीन नहीं ।

श्री एम० एल० द्विवेदी : क्या पोस्टल डिपार्टमेंट के लोगों ने, जिन्होंने इस में सरकार की मदद की, सरकार उन के काम को एग्जीशियट करती है ?

श्री राज बहादुर : डाक तार विभाग के कर्मचारियों ने अपने कर्तव्य का पालन किया और इसकी एग्जीशियटन जा भी थी उनको दी गई ।

POST AND TELEGRAPH COMPLAINTS ORGANISATION

*998. Sardar Hukam Singh: Will the Minister of Communications be pleased to state:

(a) the number of complaints pending on the 1st December, 1954 with the

Post and Telegraph Complaints Organisation;

(b) the number of complaints received during 1954, so far; and

(c) whether any cases of fraud were also dealt with by this organisation during this period?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 44,586 (Fortyfour thousand, five hundred and eightysix);

(b) 4,35,672 (Four lacs, thirtyfive thousand six hundred and seventy-two).

(c) Yes.

Sardar Hukam Singh: I find from the report that on the 31st December 1953, the number of pending complaints was 26,000. This has increased to 44,000 during this year. May I know whether they could not be disposed of speedily or the number of cases was great?

Shri Raj Bahadur: There has been a reorganisation of the complaints organisation. Formerly this work was done circle-wise. Now, it has been brought under unified control under a Director of Complaints attached to the Directorate. I am giving the total number of complaints all over the country; it is, as I just now said, 4,35,672 from 1-1-54 to 30-11-54. The number of complaints disposed of so far in 1954 is 4,27,838 and the number of cases pending on 1-12-54 is 44,586.

Sardar Hukam Singh: What was the amount of money involved in the fraud cases that were brought to light during this period?

Shri Raj Bahadur: I can give the number of fraud cases. The balance on 31-12-53 was 10,587. I am sorry I will not be able to give the amount involved.

Sardar Hukam Singh: May I know whether postal employees were concerned in the commission of fraud or there were outsiders as well? If outsiders were also involved, could I

know the amount of money for which the postal employees were involved during this year for committing fraud on the postal department?

Shri Raj Bahadur: I do not have the break-up according to the classes of the culprits or the accused. I have only got an analysis about the number of pending cases. The number of pending cases of fraud all over India is 4,139 and the number of cases pending investigation with the department for over 6 months is 1,656.

Sardar Hukam Singh: I had asked for the amount. Anyway, I will ask another question. May I know whether any cases of favouritism to or harassment of, the subordinate staff, by the gazetted officers of the postal and telegraph department have been brought to notice?

Shri Raj Bahadur: The Complaints Organisation deals with public complaints. As a matter of fact, cases of favouritism to or harassment of, subordinate staff by superior officers or officials are departmental cases and dealt with by departmental officers.

LEMON-GRASS

*999. **Shri V. P. Nayar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have considered the possibility of manufacturing Ionones and of the synthesis of Vitamin A from Lemon grass (*Cymbopogon Flexuosus* and other species); and

(b) if so, what are the estimated annual requirements of Ionones and Vitamin A in India?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) A statement is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 58.]

Shri V. P. Nayar: In view of the fact that in recent years—in 1952, 1953 and 1954—the export price of lemon grass oil has suffered several falls at